

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2370  
ANSWERED ON:07.12.2012  
FDI IN PENSIONS  
Meghe Shri Datta Raghobaji

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has allowed/proposes to allow Foreign Direct Investment (FDI) in pensions; and
- (b) if so, the extent thereof and the time by which it is likely to be implemented?

**Answer**

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) & (b) : Yes, Sir. The Foreign Direct Investment (FDI) limit in pension funds has been proposed at twenty-six per cent, of the paid-up capital of such fund or such percentage as may be approved for an Indian insurance company under the Insurance Act, 1938, whichever is higher. The Government proposes to introduce the official amendment in the current session of Parliament to stipulate the said levels of FDI in pension funds on the basis of recommendations of the Standing Committee on Finance, which examined the Pension Fund Regulatory and Development Authority Bill, 2011.